

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4029
ANSWERED ON:20.12.2005
PIRATED BOOKS
Singh Shri Uday

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Delhi Police has busted pirated book rackets recently;
- (b) if so, the details thereof alongwith the modus operandi of such rackets;
- (c) the number of persons arrested;
- (d) whether the Government proposes to set up an anti-piracy police force; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a) to (c): During the current year, Delhi Police has registered 15 cases up to 30th November, 2005 relating to pirated books in which 58,027 pirated books, 18,900 pirated printed pages and other documents have been recovered and 33 persons arrested. The modus operandi adopted by persons involved in such rackets is mainly to get copies of pirated books printed in Delhi and to supply them to book sellers at cheap rates for sale.

(d) & (e): No such proposal is presently under consideration of the Government. However, Intellectual Property Rights Section of the Economic Offences Wing of Delhi Police is already tasked to check such crimes of intellectual property, including book piracy.